

Parliament Session Wrap

Monsoon Session – July 18 to August 12, 2016

Bills Passed by Parliament during the Monsoon Session

Short Title	Key Objectives
The Benami Transactions (Prohibition) (Amendment) Bill, 2015	Establishes authorities to inquire or investigate benami transactions, empowers them to attach and confiscate such properties and imposes a fine and penalty of imprisonment for holding such properties.
* The Central Agriculture University (Amendment) Bill, 2016	Expands jurisdiction of the University over Nagaland. The University focuses on development of agriculture in six north east states.
The Child Labour (Prohibition and Regulation) Amendment Bill, 2012	Prohibits the employment of children below 14 years in all occupations (except in family enterprises) and of adolescents between 14-18 years in certain hazardous occupations.
The Compensatory Afforestation Fund Bill, 2015	Establishes funds at the national and state levels to receive money collected as compensation for diverted forest land. Money to be utilised for afforestation, wildlife protection, etc.
The Constitution (122nd Amendment) (GST) Bill, 2014	Amends the Constitution to enable GST with concurrent taxation powers to the centre and states, and creates a GST Council.
* The Dentists (Amendment) Bill, 2016	Introduces a uniform entrance examination for all dental educational institutions at the undergraduate and the post-graduate level.
The Enforcement of Security Interest and Recovery of Debts Laws and Miscellaneous Provisions (Amendment) Bill, 2016	Amends four laws to address issues related to debt recovery, including expeditious adjudication of cases.
* The Indian Medical Council (Amendment) Bill, 2016	Introduces a uniform entrance examination for all medical educational institutions at the undergraduate and the post-graduate level.
The Indian Trusts (Amendment) Bill, 2015	Amends the Indian Trusts Act, 1882 to permit trustees to invest trust money in securities authorised by a trust deed or central government.
* The Institutes of Technology (Amendment) Bill, 2016	Incorporates 6 new IITs and converts Indian School of Mines, Dhanbad to an IIT.
* The Lokpal and Lokayuktas (Amendment) Bill, 2016	Amends the requirement for public servants to declare assets. Form and manner of declaration to be prescribed by central government.
* The National Institutes of Technology, Science Education and Research (NITSER) (Amendment) Bill, 2016	Establishes the National Institute of Technology, Andhra Pradesh as an institute of national importance under the NITSER Act, 2007.
The Regional Centre for Biotechnology Bill, 2016	Provides legislative backing to the Regional Centre in Faridabad, and confers upon it the status of an institution of national importance.
*# The Taxation Laws (Amendment) Bill, 2016	Clarifies demerger of public sector companies, gives relaxation to apparel manufacturers to be eligible for certain income tax exemptions, and increases customs duty on marble and granite.
*#The Appropriation (No. 3) Bill, 2015	Authorises expenditure from the Consolidated Fund of India.

*These Bills were introduced during Monsoon Session, 2016.

Bill passed as Money Bill by Lok Sabha, and will be deemed to be passed by Rajya Sabha.

Government Bills introduced during the Monsoon Session and Pending

Short Title	Key Objectives	Introduced on	Status
The Maternity Benefits (Amendment) Bill, 2016	Increases the maternity leave to 26 weeks, grants leave to adopting and commissioning mothers and requires every establishment with 50 or more employees to provide crèche facilities.	11 Aug 2016 Rajya Sabha	Passed by RS
The Factories (Amendment) Bill, 2016	Enhances the limit of overtime work hours and empowers central government also to make exempting rules related to overtime hours.	9 Aug 2016 Lok Sabha	Passed by LS
The Motor Vehicles (Amendment) Bill, 2016	Seeks to address issues relating to road safety, citizen facilitation, strengthening public transport, automation and computerisation	9 Aug 2016 Lok Sabha	Pending
The Employee's Compensation (Amendment) Bill, 2016	Requires an employer to inform the employee of his right to compensation under the 1923 Act and imposes a penalty for failure to inform.	5 Aug 2016 Lok Sabha	Passed by LS
The Transgender Persons (Protection of Rights) Bill, 2016	Defines a transgender person, prohibits discrimination against them in relation to education, employment, etc. and prescribes penalties for certain offences.	2 Aug 2016 Lok Sabha	Pending
The High Courts (Alteration of Names) Bill, 2016	Changes the names of Bombay, Calcutta and Madras High Courts to Mumbai, Kolkata and Chennai High Courts, respectively.	19 Jul 2016 Lok Sabha	Pending
The Citizenship (Amendment) Bill, 2016	Proposes that illegal migrants from Afghanistan, Bangladesh and Pakistan from specified religious groups (Hindu, Sikh, Buddhist, Jain, Parsi and Christian) will be eligible to apply for Indian citizenship.	19 Jul 2016 Lok Sabha	Referred to JPC Report by last day of first week of next session

Note: JPC stands for Joint Parliamentary Committee; LS stands for Lok Sabha and RS stands for Rajya Sabha.

Sources: Relevant Bills; Bulletins of Lok Sabha and Rajya Sabha; PRS.

Government Bills Pending from Earlier Sessions of Parliament

LOK SABHA		
Short Title	Introduced on	Status
The Companies (Amendment) Bill, 2016	16 Mar 2016	Referred to Standing Committee to report within 3 months <i>w.e.f.</i> 12 Apr 2016
The Enemy Property (Amendment and Validation) Bill, 2016	08 Mar 2016	Passed by LS on 09 Mar 2016, Select Committee Report on 6 May 2016
The Consumer Protection Bill, 2015	10 Aug 2015	Standing Committee Report on 26 Apr 2016
The Merchant Shipping (Amendment) Bill, 2015	10 Aug 2015	Standing Committee Report on 1 Dec 2015
The Whistle Blowers Protection (Amendment) Bill, 2015	11 May 2015	Passed by Lok Sabha on 13 May 2015, Pending in Rajya Sabha
The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Second Amendment) Bill, 2015	11 May 2015	Joint Parliamentary Committee granted time upto the last day of the Winter Session, 2016
The Micro, Small and Medium Enterprises Development (Amendment) Bill, 2015	20 Apr 2015	Standing Committee Report on 5 Aug 2015
The Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement (Amendment) Bill, 2015	24 Feb 2015	Passed by Lok Sabha on 10 Mar 2015, Pending in Rajya Sabha
The Electricity (Amendment) Bill, 2014	19 Dec 2014	Standing Committee Report on 7 May 2015
The Lokpal and Lokayuktas and other related Laws (Amendment) Bill, 2014	18 Dec 2014	Standing Committee Report on 7 Dec 2015
The Factories (Amendment) Bill, 2014	7 Aug 2014	Standing Committee Report on 22 Dec 2014

RAJYA SABHA		
Short Title	Introduced on	Status
The Homoeopathy Central Council (Amendment) Bill, 2015	6 May 2015	Standing Committee Report on 30 July 2015
The Tribunals, Appellate Tribunals and Other Authorities (Conditions of Service) Bill, 2014	19 Feb 2014	Standing Committee Report on 26 Feb 2015
The Waqf Properties (Eviction of Unauthorised Occupants) Bill, 2014	18 Feb 2014	Standing Committee Report on 12 Aug 2015
The Human Immunodeficiency Virus and Acquired Immune Deficiency Syndrome (Prevention and Control) Bill, 2014	11 Feb 2014	Standing Committee Report on 29 Apr 2015
The Rights of Persons with Disabilities Bill, 2014	7 Feb 2014	Standing Committee Report on 7 May 2015
The Assam Legislative Council Bill, 2013	10 Dec 2013	Standing Committee Report on 17 Feb 2014
The Readjustment of Representation of Scheduled Castes and Scheduled Tribes in Parliamentary and Assembly Constituencies (Third) Bill, 2013	10 Dec 2013	Standing Committee Report on earlier version of the Bill on 2 May 2013
The Delhi Rent (Repeal) Bill, 2013	29 Aug 2013	Not referred to Standing Committee
The Nalanda University (Amendment) Bill, 2013	26 Aug 2013	Standing Committee Report on 17 Dec 2013
The Indian Medical Council (Amendment) Bill, 2013	19 Aug 2013	Standing Committee Report on 20 Nov 2013
The Prevention of Corruption (Amendment) Bill, 2013	19 Aug 2013	Standing Committee Report on 6 Feb 2014, Rajya Sabha Select Committee Report on 12 Aug 2016
The Mental Health Care Bill, 2013	19 Aug 2013	Standing Committee Report on 20 Nov 2013, Passed by Rajya Sabha on 8 Aug 2016, Pending in Lok Sabha
The Registration (Amendment) Bill, 2013	8 Aug 2013	Standing Committee Report on 8 May 2015
The Rajasthan Legislative Council Bill, 2013	6 Aug 2013	Standing Committee Report on 9 Dec 2013
The Employment Exchanges (Compulsory Notification of Vacancies) Amendment Bill, 2013	22 Apr 2013	Standing Committee Report on 7 Feb 2014
The Building and Other Construction Workers Related Laws (Amendment) Bill, 2013	18 Mar 2013	Standing Committee Report on 15 Mar 2014
The North Eastern Council (Amendment) Bill, 2013	11 Mar 2013	Standing Committee Report on 30 May 2013
The Indecent Representation of Women (Prohibition) Amendment Bill, 2012	13 Dec 2012	Standing Committee Report on 24 Sep 2013
The Armed Forces Tribunal (Amendment) Bill, 2012	13 Aug 2012	Standing Committee Report on 20 Mar 2013
The Tamil Nadu Legislative Council (Repeal) Bill, 2012	4 May 2012	Not referred to Standing Committee
The National Commission for Human Resources for Health Bill, 2011	22 Dec 2011	Standing Committee Report on 30 Oct 2012
The Inter-State Migrant Workmen (Regulation of Employment and Conditions of Service) Bill, 2011	18 Aug 2011	Standing Committee Report on 20 Dec 2011
The Mines (Amendment) Bill, 2011	23 Mar 2011	Standing Committee Report on 20 Dec 2011
The Architects (Amendment) Bill, 2010	31 Aug 2010	Standing Committee Report on 24 Jan 2011
The Telecom Regulatory Authority of India (Amendment) Bill, 2008	15 Dec 2008	Standing Committee Report on 16 Feb 2009
The Pesticide Management Bill, 2008	21 Oct 2008	Standing Committee Report on 18 Feb 2009
The Private Detective Agencies (Regulation) Bill, 2007	13 Aug 2007	Standing Committee Report on 13 Feb 2009
The Seamen's Provident Fund (Amendment) Bill, 2007	3 May 2007	Standing Committee Report on 5 Sep 2007
The Indian Medicine and Homoeopathy Pharmacy Bill, 2005	12 Aug 2005	Standing Committee Report on 28 Jul 2006
The Indian Medicine Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Homoeopathy Central Council (Amendment) Bill, 2005	23 Mar 2005	Standing Committee Report on 29 Jul 2005
The Seeds Bill, 2004	9 Dec 2004	Standing Committee Report on 28 Nov 2006
The Provisions of the Municipalities (Extension to the Scheduled Areas) Bill, 2001	30 Jul 2001	Standing Committee Report on 9 Dec 2003
The Delhi Rent (Amendment) Bill, 1997	28 Jul 1997	Standing Committee Report on 21 Dec 2000
Short Title	Introduced on	Status

The Constitution (79 th Amendment) Bill, 1992	22 Dec 1992	Standing Committee Report on 22 Mar 1995
The Participation of Workers in Management Bill, 1990	30 May 1990	Standing Committee Report on 18 Dec 2001
The Indian Medical Council (Amendment) Bill, 1987	26 Aug 1987	Joint Committee Report on 28 Jul 1989

Government Bill withdrawn during the Budget Session

Short Title	Reason for Withdrawal	Withdrawn on
The Drugs and Cosmetics (Amendment) Bill, 2013		10 Aug 2016

Sources: Bulletins of Rajya Sabha and Lok Sabha; PRS.

Status of Government Bills

Bills pending before session	56
Bills introduced during session	15
Bills passed during session	15
Bills withdrawn during session	1
Bills pending at the end of session	55

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